FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR FNM PROPERTY SERVICES PRIVATE LIMITED OPERATING IN FACILITY MANAGEMENT & REAL ESTATE SECTOR AT LUCKNOW, KOLKATA AND NCR

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the Corporate Debtor along with PAN & CIN/LLP	**FNM Property Services Private Limited** **PAN: AAACQ3793M** **CIN: U70100DL2015PTC278535**
2.	Address of Registered Office	M-56, 3rd Floor, M-Block Market, Greater Kailash-2, New Delhi- 110048
3.	URL of the website	Not available
4.	Details of place where majority of fixed assets are located	Lucknow, Kolkata and NCR
5.	Installed capacity of main products/services	Not Applicable
6.	Quantity and value of main products/services sold in last financial year	Not Applicable
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, list of creditors, relevant dates for subsequent events of processes are available at	The details can be sought by emailing at cirp.fnmproperty@gmail.com and/or Virtual Data Room in accordance with the provisions of the Code and Regulations made thereunder
9.	Eligibility for resolution applicants under Section 25 (2)(h) of the Code is available at	The detailed invitation for expression of interest which shall include eligibility for resolution applicants u/s 25 (2)(h) of the Code can be sought by emailing at cirp.fnmproperty@gmail.com and is available at https://www.incorprestructuring.in
10.	Last date for receipt of expression of interest	27th November 2026
11.	Date of issue of Provisional list Of Prospective Resolutions Applicants	2nd December 2026
12.	Last date for submission of objections to provisional lists	7th December 2026
13.	Date of issue of final list of prospective resolution applicants	12th December 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	17th December 2026
15.	Last date for submission of	16th January 2027

	resolution plans	
16.	Process Email ID to submit EOI	cirp.fnmproperty@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Not registered as MSME

*The timelines specified herein are subject to the approval of extension of the Corporate Insolvency Resolution Process ("CIRP") period by the Hon'ble NCLT, New Delhi.



Mr. Vikram Kumar
Resolution Professional
In the matter of FNM Property Services Private Limited
Registration Number: IBBI/IPA-001/IP-P00082/2017-2018/10178

Date: 30th October 2026
Place: New Delhi